

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/75/CHE/2024
NAME OF THE PETITIONER(S) : Rajeswari Ramesh Kumar
NAME OF THE RESPONDENTS : Heves funitune and Interiors Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Srivatsan for the Petitioner.

Shri. Aaditya Sundar, FCA for the Respondent.

Ld. Counsel for the Petitioner states that Rejoinder has been e-filed, however hard copy is yet to be filed.

Be filed in a week.

List the petition for hearing on **13.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)